

**DTC Service from Shalimar Bagh to
Central Secretariat**

1922. SHRI PIUS TIRKEY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that there is no direct DTC bus service from newly developed colony of Shalimar Bagh Block B (Water Tank) New Delhi to Central Secretariat;

(b) whether it is also a fact that a large number of persons who reside in Shalimar Bagh find it difficult to reach their offices in Central Secretariat;

(c) whether Government have any proposal to start regular service from Shalimar Bagh Block B to Central Secretariat; and

(d) the time by which all convenient routes to and fro Shalimar Bagh will be provided?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA):

(a) Yes, Sir.

(b) Shalimar Bagh, a DDA Colony, is still in the developing stage. At present, mini bus route No. M-27 is operating from B Block, Shalimar Bagh to Regal, from where change-over facilities to Central Secretariat are available.

(c) D.T.C. proposes to provide a direct bus service to Central Secretariat from Shalimar Bagh Block B when the traffic demand justifies the service and it acquires additional buses.

(d) As and when traffic needs so demand and the Corporation has additional buses to make the running of additional route feasible, additional routes to and fro Shalimar Bagh will be provided for.

Vacant Posts for SC/ST

1923. SHRI LAKSHMAN MALICK: Will the Minister of RAILWAYS be pleased to state:

(a) the number of posts reserved for the Scheduled Castes/Scheduled Tribes in his Ministry remained vacant on 1st February, 1980; and

(b) what are the reasons for not filling up of these posts and by when vacancies are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) 15 Scheduled Castes and 20 Scheduled Tribes.

(b) The main reason is that the Union Public Service Commission/Staff Selection Commission which are recruiting agencies, have not been able to make available requisite number of staff belonging to these categories. These vacancies will be filled up as soon as persons belonging to these categories are available.

Appointment of Gangmen

1924. SHRI SUSHIL BHATTACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that 315 Gangmen appointed for the maintenance of permanent way have been utilised in personnel Branch in various PWIs/IOWs offices of Southern Railway;

(b) whether it is also a fact that shortage of Gangmen is the main cause for the bad maintenance of permanent way which results in accidents;

(c) whether Government have received a representation from the Southern Railway Personnel Branch Staff Association dated 19th February, 1980 on this issue; and

(d) whether Government propose to sanction additional posts of clerks in Personnel Branch to replace 315.

Gangmen now in PWIs and IOWs offices?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) No, but a few literate Class IV staff are being utilised occasionally in office work.

(b) and (d). There is no shortage and the maintenance of permanent way is good.

(c) Yes.

Non-availability of Septran Medicines in Dispensaries and Hospitals

1925. SHRI AMAR ROYPRADHAN: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Septeran (Tablets and Syrup) medicine is not available at CGHS Dispensaries in New Delhi and other hospitals in the country;

(b) if so, the reasons therefor;

(c) whether it is also a fact that instead of Septeran medicine, CGHS Dispensaries supply the alternative medicine to the patients; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b). The Septeran (Tablets and Syrup) medicine is being procured and supplied under its generic name of Trime-thoprim or Sulphamethoxazole and not under its brand name, as per policy of the Government based on the recommendations of the Hathi Committee Report.

(c) and (d). Supplies in C.G.H.S. Dispensaries are medicines with the same composition as Septeran medicine and in the same strength.

Cargo handling workers in Haldia Port

1926. SHRI SAMAR MUKHERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received any representation for regulation of employment of the cargo handling workers in Haldia Port who are being engaged by the users of the Port; and

(b) if so, what action has been taken in the matter?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA):

(a) A representation has been received by the Calcutta Port Trust requesting for permanency of casual cargo handling workers at Haldia on completion of 240 days' casual service.

(b) Calcutta Port Trust is examining the representation.

Goods Traffic

1927. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there has been a sharp fall in the goods traffic moved by rail during 1979 and there was a consequential decline in the earning of revenue on this account;

(b) what has been the total tonnage lifted by the railways during the last three years and what has been the revenue earned each year; and

(c) what action is being taken by Government to increase the goods traffic by rail?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) Although there was a fall in goods traffic during calendar year 1979 as compared to the corresponding period of last year, yet there was no decline in the goods earnings as compared to the last year.